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OFFICE OF THE DISTRICT JUDGE & ADDL. SESSIONS JUDGE I/C (WEST) : DELHI

ORDER

In pursuance to Delhi High Court Order No. 88/DHC/Gaz/G-3/VI.E.2(a)/2011 dated 22.12.2011 the cases as per list attached and mentioned below in column No. 3 pending in the Court mentioned at column No. 2 are hereby withdrawn and assigned to the Court of Sh. Sushant Changotra, Civil Judge-06, West District, Tis Hazari Court, Delhi, for disposal in accordance with law.

S. No.	Name of the Transferor Court	Cases as per list attached from Serial No.
1	2	3
1	Sh. Lokesh Kr. Sharma, JSCC-cum-ASCJ(G), West District, Tis Hazari Court, Delhi.	Sl. No. 18 to 25, 47 to 52, 104 to 106, 108, 109, 115 to 124, 138 to 146, 181 to 190, 198 to 207, 264 to 272, 292 to 298, 321 to 330, 347 to 356, 365 to 374, 394 to 403. Total = 114
2	Sh. Rakesh Kumar-III, ACJ-cum-ARC, West District, Tis Hazari Court, Delhi.	Sl. No. 411 to 417, 445 to 454, 507 to 516, 594 to 603, 623 to 629, 672 to 686, 722 to 736, 772 to 781, 830 to 840 Total = 95
3	Sh. Arun Goel, CJ-01, West District, Tis Hazari Court, Delhi.	Sl. No. 1 to 15, 45 to 59, 76 to 90, 113 to 122, 156 to 170, 187 to 201, 216 to 230, 244 to 258, 286 to 300, 321 to 335 Total = 145
4	Sh. Gopal Singh Chauhan, CJ-02, West District, Tis Hazari Court, Delhi.	Sl. No. 35 to 44, 121 to 129, 151 to 155, 168 to 170, 185 to 191, 403 to 412, 418 to 427, 433 to 453, 463 to 476, 539 to 552 Total = 103
5	Ms. Swati Katiyar, CJ-03, West District, Tis Hazari Court, Delhi.	Sl. No. 52, 54 to 58, 60 to 63, 121 to 130, 181 to 190, 211 to 220, 311 to 320, 361 to 370, 391 to 400, 421 to 430, 451 to 460, 501 to 511 Total = 101
6	Ms. Shefali Sharma, CJ-04, West District, Tis Hazari Court, Delhi.	Sl. No. 1 to 10, 41 to 50, 91 to 100, 131 to 140, 179 to 188, 221 to 240, 273 to 292 Total = 90
7	Ms. Chhavi Kapoor, CJ-05, West District, Tis Hazari Court, Delhi.	Sl. No. 31 to 40, 71 to 80, 129 to 138, 161 to 170, 211 to 230, 241 to 260, 331 to 350 Total = 100

The Transferor Court will send the files to the Transferee Court on day to day basis. The transfer will not be reflected in cause list. The transferor court will pass order on the concerned files, record attendance of the parties and/or their counsels and direct them to appear before the transferee court.

The cases fixed for Orders/Judgments shall not be transferred.

(O.P. GUPTA)
DISTRICT JUDGE (WEST)

No. 01/01-17 /Cases Transfer./Gaz./DJ/West/2011 Dated, Delhi the 02/01/2012

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge, Delhi.
3. The Senior Civil Judge-cum-Rent Controller, West District, Tis Hazari Court, Delhi.
4. The Officer Concerned.
5. The Superintendent, Filing Section, General Branch, West District, Tis Hazari Court, Delhi.
6. The Incharge, Facilitation Center, Tis Hazari Court, Delhi.
7. Reader to the District Judge, West District, Tis Hazari Courts, Delhi.
8. The PS office of District Judge, West District, Tis Hazari Court, Delhi.
9. The Website Committee, English / Hindi, Tis Hazari Court, Delhi.
10. The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi.

DISTRICT JUDGE (WEST)